

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 10, 2006

No. 1712 /DR(S)/2006

On reinstatement, Sri **Bachchu Singh**, the then Additional Chief Judicial Magistrate, Lakhimpur Kheri (Under Suspension with headquarter at Ballia) to be Civil Judge, Senior Division, Ballia vice Sri Shyam Shanker-II.

No. 1713 /DR(S)/2006

Sri **Shyam Shanker-II**, Civil Judge, Senior Division, Ballia to be Additional Chief Judicial Magistrate, Ballia in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences Ballia.

BY ORDER OF THE COURT,

Sd/-

(SWATANTRA SINGH)

REGISTRAR GENERAL

No. 269 /DR(S)/2006 Dated: Allahabad :November 10, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The District & Sessions Judges, Lakhimpur Kheri & Ballia. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. Sri Bachuchu Singh, the then Additional Chief Judicial Magistrate, Lakhimpur Kheri (Under suspension with headquarter at Ballia) through the District Judge, Ballia.

You shall take over charge of your new posting immediately.

The Certificates of taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith

10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (I), High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Lakhimpur Kheri & Ballia. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

(K.K.RANJAN)

DEPUTY REGISTRAR (SERVICES)